



**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA**

O.A/350/1780/2016  
M.A/350/592/2016

Date of Order: 21.11.2019

**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member**

Abul Kalam Prodhan, s/o Late Fazlul Haque  
Prodhan, Vill. Umacharan Pur, P.O- Choto  
Salkumar, Via Madarhat, Dist. Jalpaiguri at  
present Dist. Alipurduar, 735220.

--Applicant.



Versus

1. The Union of India, service through the Secretary, Department of Post, Sanchar Bhawan, 20 Ashok Road, New Delhi - 110001.
2. The Additional Director of Postal Services (Rectt.) office of the Chief Postmaster General, West Bengal Circle, Yogayog Bhawan, C. R. Avenue, Kolkata 700012.
3. The Senior Superintendent of Post Offices, Jalpaiguri Division, P.O & Dist. Jalpaiguri, 735101.
4. The ADPS O/o the Post Master General, North Bengal & Sikkim Region, P.O Siliguri, 734001.
5. The SDI (P) Doars sub-Division, Mal, P.O Mal. Dist. Jalpaiguri. 735221.

--Respondents

For The Applicant(s): Ms. H. Begum, counsel

For The Respondent(s): Mr. M. K. Ghara, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both parties.

2. Ld. counsel for the applicant submitted that the applicant does not want to pursue the matter any further and wants to withdraw the present application and produces a letter dated 06.06.2019 in support of her submission.
3. Accordingly, the O.A as well as the M.A is disposed of as withdrawn. No costs.
4. Departmental instructions dated 03.01.2019 produced by the ld. counsel for the respondents is taken on record.
5. The letter dated 06.06.2019 produced by the applicant is also taken on record.

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

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